ÞITEM NO.107 REGISTRAR COURT.2 SECTION PIL

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
I.A.No....IN WRIT PETITION (CIVIL) NO(s). 231 OF 2007
BEFORE THE REGISTRAR S.G. SHAH

CITIZENS FOR EQUALITY Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date: 03/02/2009 This Petition was called on for hearing today.

For Petitioner(s)
Mr. H.K. Puri,Adv.

For Respondent(s) Mr. K.S. Rana,Adv.
Mr. D.S. Mahra ,Adv

UPON hearing counsel the Court made the following
ORDER

Learned counsel Mr. H.K. Puri, for the applicant states that he wants to withdraw the letter. He may take appropriate steps within a week.

Registry has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar